THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/ 2352 /A

From :-

Smti. Jayashree Bora,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

The Registrar,

Gauhati High Court,

Aizawl Bench.

Dated Guwahati, 3 April 2025.

Sub:-

Commuted leave.

Ref:-

No.P.20012/2/2021-HC(AB)/265 Dated 27.03.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai, has been granted **16** (sixteen) days commuted leave w.e.f. **21.03.2025** to **05.04.2025**, along with station leave permission. A senior Judicial Officer available at the station will remain in-charge of his Court and Office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-125/2008(Pt.)/2353-2354 /A, dated, 03-04-2025 Copy to:

 ${\it 1.\,Shri\,\,Liansang zuala,\,\,District\,\,\&\,\,Sessions\,\,Judge,\,\,Champhai\,\,Judicial\,\,District,\,\,Champhai.}$

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Christian Charles